

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF JULY-2015

DATE OF HEARING 07.07.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	715291/30	Opp. No. AMD-163203	M/s. Jivraj Tea Limited, Surat / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Shah Jivraj Nanchand & Sons, Udhna / M/s. H. K. Acharya & Co., Ahmedabad	11.00 a.m.		Hearing on TM-16
2.	807726/08	Opp. No. AMD-181598	M/s. Depenning & Depenning, Chennai V/S M/s. Solsons Exports Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	11.00 a.m.		
3.	651191/08	Opp. No. AMD-181595	M/s. Depenning & Depenning, Chennai V/S M/s. Solsons Exports Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	12.00 p.m.		
4.	826811/05	Opp. No. AMD-81570	M/s. Burroughs Wellcome (India) Limited, Mumbai / M/s. H. K. Acharya & Company, Ahmedabad V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.30 p.m.		

5.	2364621/05	Opp. No. AMD-809200	M/s. Daswani & Daswani, Kolkata	03.00 p.m.		Hearing on TM-5
6.	2216196/05	Opp. No. AMD-813898	Mr. Suresh M. Upadhyay, Ahmedabad	03.30 p. m.		Hearing on TM-5

DATE OF HEARING 08.07.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	645911/09	Opp. No. AMD-81478	M/s. R. G. Cable Industries, Jaipur / M/s. G. S. Rijhwani & Co., Mumbai V/S M/s. Vimal Cables Limited, Mehsana / M/s. D. C. Dani & Associates, Ahmedabad	11.00 a.m.		
2.	625666/05	Opp. No. AMD-192691	M/s. Alkem Laboratories Limited, Mumbai / M/s. Vishesh & Associates, Mumbai V/S M/s. Indamed Pharmaceuticals Pvt. Limited, Mansa	11.00 a.m.		
3.		Opp. No. AMD-193763	M/s. Walter Bushnell Private Limited, Mumbai / Mr. Manoj G. Menda, Mumbai V/S M/s. Indamed Pharmaceuticals Pvt. Limited, Mansa	12.00 p.m.		
4.	863550/24	Opp. No. AMD-195239	M/s. Vardhman Holdings Ltd., Ludhiana / M/s. Delhi Trade Mark Company, New Delhi V/S M/s. Vardhaman Fabrics Pvt. Ltd., Surat / M/s. M. P. Mirchandani & Co., Mumbai	12.00 p.m.		Hearing on TM-16 & I. P.

5.	1895994/05	Opp. No. AMD-808935	M/s. Amina Limited, Mumbai	03.00 p.m.		Hearing on TM-5
6.	2297497/17	Opp. No. AMD-818014	Mr. P. K. Arora, Advocate, Agra	03.30 p.m.		Hearing on TM-5

DATE OF HEARING 09.07.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	482944/34	Opp. No. AMD-1068	M/s. Gordhan Company, Beawar / M/s. The Acme Company, Delhi V/S M/s. Vardi Chand Ramesh Chand Kodiya, Udaipur / Mr. Prakash Javaria, Advocate, Udaipur	11.00 a.m.		
2.		Opp. No. AMD-1064	M/s. Mahasugandhi Snuff Works, Sihor / M/s. Fatehchand C. Shah & Co., Mumbai V/S M/s. Vardi Chand Ramesh Chand Kodiya, Udaipur / Mr. Prakash Javaria, Advocate, Udaipur	11.00 a.m.		
3.	1883847/30	Opp. No. AMD-802055	Pareek Purushottam Lal, Madhopur	11.00 a.m.		Hearing on TM-06
4.		Opp. No. AMD-802227	Pareek Purushottam Lal Madhopur	11.30 a.m.		Hearing on TM-06
5.	1957608/30	Opp. No. AMD-801618	Mr. Lalji Advocates, Delhi	12.00 p.m.		Hearing on TM-05
6.	1957613/30	Opp. No. AMD-801617	Mr. Lalji Advocates, Delhi	12.30 p.m.		Hearing on TM-05
7.	1957615/30	Opp. No. AMD-801616	Mr. Lalji Advocates, Delhi	02.30 a.m.		Hearing on TM-05

DATE OF HEARING 14.07.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	586159/12	Opp. No. AMD-54484	M/s. Patel Fieldmarshal Industries, Rajkot / M/s. Madamser & Co., New Delhi V/S M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal, Associates, New Delhi	11.00 a.m.		Hearing on I. P.
2.	667533/03	Opp. No. AMD-220745	M/s. Three-N-Products Pvt. Ltd., Delhi / M/s. Chadha & Chadha, Advocate, New Delhi V/S M/s. Nirma Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.		
3.	586160/12	Opp. No. AMD-54485	M/s. Patel Fieldmarshal Industries, Rajkot / M/s. Madamser & Co., New Delhi V/S M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	11.30 a.m.		Hearing on I. P.
4.	629624/07	Opp. No. AMD-63667	M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi V/S M/s. Topland Engines Private Limited, Rajkot / M/s. Madamser & Co., New Delhi	12.00 p.m.		
5.	1973705/05	Opp. No. AMD-800838	Mr. Jayesh K. Thakkar, Advocate, Rajkot	12.00 p.m.		Hearing on TM-06
6.	2112467/07	Opp. No. AMD-820624	Mr. Lalji Advocate, Delhi	12.30 p.m.		Hearing on TM-05

DATE OF HEARING 15.07.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1119602/30	Opp. No. AMD-241997	M/s. Trade Mark Registration Services, Jaipur	11.00 a.m.		Hearing on TM-06
2.		Opp. No. AMD-239765	M/s. Trade Mark Registration Services, Jaipur	11.00 a.m.		Hearing on TM-06
3.	800553/24	Opp. No. AMD-96138	M/s. Arvind Mills Limited Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Arvind Amar Polysynths Private Limited, Ahmedabad / M/s. Jasani & Company, Rajkot	11.00 a.m.		
4.	872133/30	Opp. No. AMD-228761	M/s. Amir Chand Jagdish Kumar (Exports) Ltd., Delhi / M/s. Delhi Registration Service, New Delhi V/S M/s. Hindustan Hing Supplying Co., Nadiad / M/s. Makhija & Associates, Thane (E)	12.00 p.m.		Hearing on TM-16
5.	807313/05	Opp. No. AMD- 97396	M/s. Glaxosmithkline Pharmaceuticals, Mumbai V/S M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	12.00 p.m.		
6.	1833361/16	Opp. No. AMD-774327	Dr. Sanjay Agrawal, Jaipur	12.30 p.m.		Hearing On TM-6

DATE OF HEARING 16.07.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2284333/05	Opp. No. AMD-818226	M/s. Loyal Registration Services, New Delhi	11.00 a.m.		Hearing on TM-05
2.	721241/29	Opp. No. AMD-195044	M/s. K. S. Oils Limited, Morena / Mr. Lalji Advocates, Delhi V/S M/s. Shree Seco Ltd., Jaipur / Mr. G. D. Bansal, Jaipur	11.00 a.m.		Hearing on TM-57
3.	694658/24	Opp. No. AMD-226254	M/s. Rajasthan Spinning & Weaving Mills Ltd., Bhilwara / M/s. Loyal Registration Services, New Delhi V/S M/s. Mayur Synthetics, Surat / M/s. Superfastaction Regn. Service, Surat	12.00 p.m.		
4.	857053/25	Opp. No. AMD-247928	M/s. Lall & Sethi, New Delhi V/S M/s. See Wears Pvt. Ltd., Ahmedabad / M/s. Dave Registration Services, Bhavanagar	12.00 p.m.		
5.	866680/5	Opp. No. AMD-100335	M/s. FDC Limited, Mumbai / M/s. International Trade Marks Bureau, Mumbai V/S M/s. Centurion Laboratories, Vadodara / Mr. Subhashchandra V. Purohit, Ahmedabad	12.30 p.m.		
6.	2225754/24	Opp. No. AMD-815925	M/s. Sheth & Co., Advocate, Rajkot	12.30 p.m.		Hearing on TM-6

DATE OF HEARING 21.07.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	789461/25	Opp. No. AMD-186294	M/s. Mann Brothers, Bangalore / V. Veeraghavan & / or Bagya Raghavan, Chennai V/S M/s. Raj Jay Fashions India, Ahmedabad / M/s. Indus, Ahmedabad	11.00 a.m.		
2.	809793/17	Opp. No. AMD-170189	M/s. Maheshwari Sales Corpn. Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Anang Agencies Rajkot / M/s. K.C. Patel & Co., Ahmedabad	11.00 a.m.		
2.	604281/24	Opp. No. AMD-58935	M/s. Pathi Silk House, Bangalore / V. Veeraghavan & / or Bagya Raghavan, Chennai V/S M/s. Gayatri Suiting Private Limited / M/s. G. S. Rihwani & Co., Mumbai	12.00 p.m.		Hearing on I. P. & Main Matter
3.	682304/05	Opp. No. AMD-81730	M/s. ICPA Health Products Limited, Mumbai / M/s. Fatechand C. Shah & Co., Mumbai V/S M/s. J. N. Chemical, Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.		
4.	1297145/03	Opp. No. AMD-209106	Mr. Sharad Agrawal, Jodhpur	12.30 p.m.		Hearing on TM-6
6.	2183837/19	Opp. No. AMD-818862	M/s. Puri & Puri, Delhi	12.30 p.m.		Hearing on TM-5

DATE OF HEARING 22.07.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	642611/30	Opp. No. AMD-207160	M/s. INTTL Advocare, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad / M/s. R. K. Dewan & Co., Mumbai	11.00 a.m.		
2.	642613/30	Opp. No. AMD-221431	M/s. INTTL Advocare, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad / M/s. R. K. Dewan & Co., Mumbai	11.30 a.m.		
3.	642618/29	Opp. No. AMD-204373	M/s. INTTL Advocare, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad / M/s. R. K. Dewan & Co., Mumbai	12:00 p.m.		
4.	642617/29	Opp. No. AMD-204372	M/s. INTTL Advocare, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad / M/s. R. K. Dewan & Co., Mumbai	12:30 p.m.		
5.	906390/05	Opp. No. AMD-236936	M/s. Entod Pharmaceuticals Limited, Mumbai / M/s. R. K. Dewan & Co., Mumbai V/S M/s. Indiana Ophthalmics, Wadhwan City	02.30 p.m.		

DATE OF HEARING 23.07.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	644211/03	Opp. No. AMD-197822	M/s. Anand & Anand, New Delhi V/S M/s. Choice Laboratories, Unjha / M/s. Tradesafe, Jamnagar	11.00 a.m.		
2.	928398/17	Opp. No. AMD-242006	M/s. Siddhi Pipes Dharampur / M/s. Tradesafe, Jamnagar V/S M/s. Umiya Pipe Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.		
3.	948875/05	Opp. No. AMD-230634	M/s. Bharat Shah & Co., Mumbai	12.00 p.m.		Hearing On TM-5
4.	905482/05	Opp. No. AMD-191622	M/s. Aristo Pharmaceuticals Limited , Mumbai V/S M/s. Alebic Ltd., Vadodara / M/s. Nanavati Associates, Ahmedabad	12.00 p.m.		Hearing on TM-16 & Main Matter
5.	511133/30	Opp. No. AMD-1035	M/s. American Dry Fruit Stores, Mumbai / M/s. Khaitan & Co., Mumbai V/S M/s. Navjivan Roller Flour & Pulse Mills Ltd., Dahod / M/s. R. R. Shah & Co., Ahmedabad	12.30 p.m.		
6.	2080275/05	Opp. No. AMD-806970	M/s. Indoco Remedies Limited, Mumbai	12.30 p.m.		Hearing on Tm-5

DATE OF HEARING 28.07.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1689270/35	Opp. No. AMD-747301	M/s. Pasco Sports, Agra	11.00 a.m.		Hearing on TM-05
2.	920940/05	Opp. No. AMD-206968	M/s. Ajanta Pharma Limited, Mumbai / Mr. Manoj G. Menda, Mumbai V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.		
3.	640176/05	Rect. No. AMD-259856	M/s. Burnet Pharmaceuticals (P) Ltd., Kolkata / M/s. S. Majumdar & Co., Kolkata V/S M/s. Welable Pharmaceuticals, Mehsana / Mr. Subhashchandra V. Purohit, Ahmedabad	12.00 p.m.		
4.	800939/11	Opp. No. AMD-181244	M/s. Ceramix Faucets (India), Delhi / M/s. Delhi Registration Service, Delhi V/S M/s. Madhusudan Industries Ltd., Gandhinagar / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.		
5.	2273381/24	Opp. No. AMD-815223	M/s. G. D. Bansal & Associates, Jaipur	12.30 p.m.		Hearing on TM-6
6.	2083448/16	Opp. No. AMD-803196	M/s. Copy Hart, Surat	12.30 p.m.		Hearing on TM-6
7.	950687/05	Opp. No. AMD-177570	M/s. Ranjan Narula Associates, Gurgaon V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.30 p.m.		Hearing on TM-16 & Main Matter

DATE OF HEARING 29.07.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	537743/05	Opp. No. AMD-962	M/s. Ranbaxy Laboratories Limited, New Delhi / M/s. J. T. Trivedi & Associates, Ahmedabad V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.		
2.	807311/05	Opp. No. AMD-97395	M/s. Glaxosmithkline Pharmaceuticals, Mumbai V/S M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	11.00 a.m.		
3.	805024/03	Opp. No. AMD-723384	M/s. Shebro Manufacturing Company, Mumbai / M/s. R. K. Dewan & Co., Mumbai V/S M/s. Shelat Brothers, Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.		
4.	1681826/05	Opp. No. AMD-744240	Geeta Saha, Advocate, Thane	12.00 p.m.		Hearing On TM-5
5.	2053908/05	Opp. No. AMD-787529	M/s. G. D. Bansal & Associates, Jaipur	12.30 p.m.		Hearing On TM-6
6.	842545/30	Opp. No. AMD-204521	M/s. Multania Roller Flour Mill Pvt. Ltd., Solapur / M/s. R. K. Dewan & Co., Mumbai V/S M/s. Satyanrayan Pulse Mills, Vasad / M/s. M. P. Mirchandani & Co., Mumbai	12.30 p. m.		

DATE OF HEARING 30.07.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1873931/24	Opp. No. AMD-802274	M/s. Bansal & Company, New Delhi	11.00 a.m.		Hearing On TM-5
2.	820249/05	Opp. No. AMD-180140	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.		
3.		Opp. No. AMD-172571	M/s. Dabur India Limited, Mumbai V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.		Hearing On TM-16 & Main Matter
4.	811143/14	Opp. No. AMD-187504	M/s. P. A. Time Industries, Himachal Pradesh / The Acme Company, New Delhi V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.		
5.	791444/29	Rect. No. AMD-246531	M/s. Raj Oil Mills, Mumbai / M/s. Kayser & Co., Mumbai V/S M/s. Rajmoti Industries, Rajkot / M/s. Union Trade Mark Company, New Delhi	12.00 p.m.		
6.	2015928/12	Opp. No. AMD-815588	Laxmichand Shah, Mumbai	12.30 p.m.		Hearing on TM-5
